

(A)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

587
O.A./T.A./R.A.No.....1995

.....Narayan Pandey.....Applicant(s)

Versus

.....Chief Engineer, S.P. Plywood.....Respondent(s)

Sr. No	Date	Order with Signature
		<p style="text-align: center;">REGISTER</p> <p style="text-align: center;"><i>S</i> Registrar</p> <p>1. 17.10.95 Shri G.K. Mishra, learned counsel for the Petitioner seeks permission of this Court to withdraw the petition. He says that he will make a representation to the railway authorities. Permission granted. Petition dismissed as withdrawn.</p> <p style="text-align: center;"><i>S</i> Memoer (Admn.)</p> <p style="text-align: right;">S.O. 26.9.95 <u>.....</u> 27.09.95 Registrar <i>S</i> for admision <i>S</i> 169 x Bench</p>

Ms of K. Mishra
eg N. Mishra
N. Sufain
CAT/Pathi
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